NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 27.12.2019</u> <u>NOTICE</u>

Take notice that the following matters Adjourned on 20.12.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India With	20.12.2019	03.02.2020
2.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India	20.12.2019	03.02.2020

Copy to: -

1. Notice Board By Order

2. Reception

3. Record File -sd/4. Website: www.nclat.nic.in Registrar